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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 17th March, 2017.

NO.HC.XV.44/2006/pt./32/RV. Pending initiation of disciplinary proceeding, Shri Manwar Ali, Additional District & Sessions Judge, Bilasipara, Dhubri, is placed under suspension with immediate effect.

During the period of suspension, his headquarters shall be at Bilasipara, Dhubri.

By Order,

Sd/- Mir Alfaz Ali
REGISTRAR (VIGILANCE)

Memo No. HC.XV.44/2006/pt/ 32-A/RV., Date: 17.03.2017.

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information and necessary action.
3. The District and Sessions Judge, Dhubri, Pin. 783301, for information.
4. The Registrar- cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Manwar Ali, Addl. District & Sessions Judge, Bilasipara, Dhubri, Pin. 783348 for information. He is directed to handover charge to the District & Sessions Judge, Dhubri, forthwith.
6. The Deputy Director, Assam Govt. Press, Bamunimaidan Guwahati-21, for publication of the above notification in the Assam Gazette.
7. The Treasury Officer, Bilasipara, District-Dhubri, Pin-783348 for information.
8. The Administrative Officer (Judicial) (Appointment Section/Statement Section), Gauhati High Court, Guwahati.
9. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
10. The Private Secretary to Hon'ble Mr./ Mrs. Justice.....
....., Gauhati High Court, Guwahati.
11. The C.A. to Registrar General, Gauhati High Court, Guwahati.

Close 17/3/17
REGISTRAR (VIGILANCE)

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